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W.P(C)No. 604 OF 2002

ITEM No.102

Court No. 1

SECTION X & IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition (C) No. 604 OF 2002

Sanjeev Gupta and Ors.Petitioner (s)

VERSUS

Union of India and Anr.Respondent (s)

(With office report)

With

W.P.(C) No. 616 of 2002

(With appln. for intervention and office report)

W.P.(C) No. 634 of 2002

(With appln. for stay)

W.P.(C) No. 22 of 2003

(With appln. for stay and office report)

W.P.(C) No. 11 of 2003

W.P.(C) No. 14 of 2003

(With appln. for ex-parte stay and directions)

W.P.(C) No. 16 of 2003

W.P.(C) No. 26 of 2003

W.P.(C) No. 25 of 2003

W.P.(C) No. 27 of 2003

(With appln. for ex-parte stay)

W.P.(C) No. 33 of 2003

(With appln. for ex-parte stay)

W.P.(C) No. 34 of 2003

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C.A. No. 2030 of 2003

W.P.(C) No. 391 of 2003

(With office report)

W.P.(C) No. 404 of 2003

(With appln. for stay)

W.P.(C) No. 488 of 2003

(With appln. for stay)

Date : 31/03/2004 These matters were called on for hearing today.

CORAM :  
HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE DR. JUSTICE S.H. KAPADIA

For Petitioner (s)  
Nos.1-4&122-140 in Mr. Manoj Goel, Adv.  
WP 604, WP 25,33,27 Mr. Shuvodeep Roy, Adv.  
& 616:Mr. Wajeeh Shafiq, Adv.  
Mr. Brij Bhushan, Adv.

Nos. 5-121 in WP 604:Mr. S.A. Syed, Adv.

in WP 634 & 16:Mr. D.A. Dave, Sr. Adv.  
Ms. Malini Poduval, Adv.  
Ms. Lansinglu Rongmei, Adv.

in WP 22:Mr. V. Ramasubramaniam, Adv.

in WP 11:Mr. Naresh Kumar, Adv.

in WP 14:Mr. Dhruv Agrawal, Adv.  
Mr. Praveen Kumar, Adv.

in WP 26:Ms. Sunita Rao, Adv.

in WP 34:Mr. B.V. Deepak, Adv.

in WP 391:Mr. G. Siva Bala Murugan, Adv.  
Mr. V.N. Raghupathy, Adv.  
Mr. Y. Arunagiri, Adv.

in WP 404:Ms. Shobha, Adv.  
Mr. Gouttam Das, Adv.

in WP 488:Mr. Vishwa Pal Singh, Adv.  
...3/-

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For Appellant (s)  
in CA 2030:Mr. Maninder Singh, Adv.  
Ms. Pratibha M. Singh, Adv.  
Mr. Kirtiman Singh, Adv.  
Mr. Angad Mirdha, Adv.

For Respondent (s)  
Union of India Mr. Altaf Ahmad, ASG  
Mr. N.N. Goswamy, Sr. Adv.  
Mr. Hemant Sharma, Adv.  
Ms. Sunita Sharma, Adv.  
Mr. D.S. Mahra, Adv.

in WP 604, 616, 14,  
25, 27, 33, 34, 634, Mr. Maninder Singh, Adv.  
16, 22, 26, 34, 11, 391, Ms. Pratibha M. Singh, Adv.  
404 & 488:Mr. Kirtiman Singh, Adv.  
Mr. Angad Mirdha, Adv.  
Mr. Ankur Talwar, Adv.

in CA 2030:Mr. Manoj Swarup, Adv.  
Mr. Ajay Kumar, Adv.

Mr. S.C. Paul, Adv.  
Mr. C.L. Bashal, Adv.  
Mr. Manoj Kulshreshtha, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Let a supplementary affidavit be filed by the M.C.I. during the course of the day. The petitioners may file their response within a period of one week thereafter.

List these matters on 13th April, 2004, before a Bench presided over by Hon'ble Mr. Justice R. C. Lahoti.

[ Alka Dudeja ] [ Janki Bhatia ]  
Court Master Court Master